

भारत निर्वाचन आयोग  
**ELECTION COMMISSION OF INDIA**

No.464/INST/2021/EPS

Dated:27 April, 2021

To,

The Chief Electoral Officers of All States/UT's

**Subject: General Election to Legislative Assemblies of West Bengal, Assam, Tamil Nadu, Kerala and Puducherry, 2021-Prohibition of Victory procession.**

**Reference:** Commission's Broad Guidelines to Conduct General Election/Bye Election during COVID-19 on 21<sup>st</sup> August, 2020.

Sir,


The Commission issued broad guideline to Conduct General Election/Bye Election during COVID-19 on 21<sup>st</sup> August, 2020 after receiving views/suggestions of National/State Political Parties. The Commission has further considered the views/suggestions received from various Chief Electoral Officers of States/UTs on election campaign and public meetings.

2. The Commission has fixed counting of votes for General Election to Legislative Assemblies of West Bengal, Assam, Tamil Nadu, Kerala and Puducherry along with Bye-Elections in various states on 02.05.2021. In view of the surge in COVID-19 cases throughout the country, the Commission has decided to make more stringent provision to be followed during the process of Counting, in addition to exiting Broad Guidelines dated 21<sup>st</sup> August, 2020 and has directed that-

- a. No victory procession after the counting on 2.5.2021 shall be permissible.**
- b. Not more than two persons shall be allowed to accompany the winning candidate or his/her authorized representative receive the certificate of election from the Returning Officer concerned.**

This should be brought to notice of all Concerned.

Yours faithfully,

  
**(SUMIT MUKHERJEE)**  
**SR. PR. SECRETARY**